

OA-540/00
(9)

20.4.2004

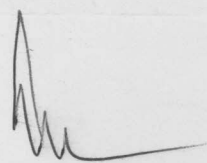
Hon. Maj. Gen. K. K. Srivastava, A.M.
Hon. Mr. A. K. Bhatnagar, J.M.

Shri D. Tiwari holding brief of
Shri A. Rajendra, learned Counsel for
the applicant and Shri P. Mathur,
learned Counsel for the respondents.

Counsel for the applicant submitted
that the OA has been rendered
infructuous and it may be dismissed.
Shri P. Mathur, Counsel for the
respondents has no objection.

The O.A is dismissed as infructuous.
No Costs.


J.M.


A.M.

